and Siliguri (West Bengal). More observatories are planned-Drinking Water Projects in Flourisis Affected Districts of Andhra Pradesh

3930. SHRIMATI RENUKA CHOW DHURY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Andhra Pradesh Government have forwarded proposels for assistance for taking up drinking water projects in seven districts having problems of fluorides or brackash water;
- (b) whether large scale cases of death on account of fluorisis have been reported in Andhra Pradesh:
  - (c) if so, the details thereof; and
- (d) the action taken for early sanction of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHAN-DRADEO PRASAD VARMA): (a) Yes, Sir.

- (b) Government of India has not received any such report from the State Government.
  - (c) does not arise.
- (d) Action has been taken to process and sanction the projects in consultation with the State Government.

## Vacant Quarters In Mandir Marg and DIZ Areas

- 3931. SHRI RAJ NATH SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that a number of Government quarters are lying vacant in J-Block, Mandir Marg and in whole of the DIZ area in New Delhi, for a long period;
  - (b) if so, the details thereof;
- (c) whether Government would consider to allot those vacant Quarters at the earliest to the persons seeking accommodation" for the last few years; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATES-WARLU): (a) no, Sir. However, sometimes general pool quarters which are offered for allotment are not accepted leading to an impression as if the quarters are lying vacant.

(b) and (d) Question does not arise in view of (a) above.

## **Return of Kashmiri Migrants**

3932. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

- (a) whether proper atmosphere has been prevailing in Jammu and Kashmir for the return of the Kashmiri migrants to the State;
- (b) whether they have since started returning to the State;
  - (c) if so, the details thereof;
- (d) by when all the migrants are expected to be sent back to the State; and
  - (e) the efforts made for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) to (c) Due to various measures taken by the Government, the security scenario has changed as is visible from successful conduct of Lok Sabha Elections in J&K. The elections for the State Assembly are also being held in September 1996. This has helped creating a positive atmosphere in the State. There are encouraging signs, as in the month of June, 17 migrants including women, returned to their native places in Baramulla district.

(d) and (e) It is not possible to give a precise time-frame for the return of the migrants. As the willingness of the migrants to return is a necessary ingredient for the purpose, the Government would adopt the policy of persuasion and en-